

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 1451
TO BE ANSWERED ON 04.03.2016**

NATIONAL MEDIA CENTRE

1451. SHRI RAM SWAROOP SHARMA:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether the journalists accredited with State Governments are entitled for entry in National Media Centre, New Delhi, if not, the reasons therefor;
- (b) whether Government considers to allow journalists accredited with State Governments for entry in the national media centre for facilitating them for meeting with top officials and writing an programmes and schemes of Central Government; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]

- (a) Journalists accredited with State Governments are not entitled for entry in National Media Centre. Journalists granted accreditation by Press Information Bureau (PIB) only are entitled to enter National Media Centre. PIB extends accreditation to journalists residing in Delhi and its periphery, who fulfills the criterion laid down in its Central Newsmedia Accreditation Guidelines, 1999, to facilitate information flow from Union Government offices. Information about Central Government policies and programmes is disseminated through various regional and branch offices of PIB functioning all over the Country. The information is regularly uploaded on PIB's website in English, Hindi and Urdu from PIB's Headquarters and other social media platforms like Facebook, Twitter etc.
- (b) At present, no proposal is under consideration for allowing journalists accredited with State Governments to enter in the National Media Centre.
- (c) Does not arise.

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